GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 3411 (To be answered on the 20th March 2025)

OPERATIONAL CHALLENGES AT BOKARO AIRPORT

3411. SHRI DULU MAHATO

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that the operations at Bokaro Airport are currently in abeyance due to administrative issues among stakeholders and if so, the details thereof;
- (b) the manner in which the said situation is impacting the passengers and the implementation of Regional Connectivity Scheme (RCS);
- (c) whether the Government has received any representations regarding the resolution of administrative issues causing the delay in the operations of Bokaro Airport and if so, the details thereof;
- (d) the action taken by the Government to resolve the operational challenges at the said Airport and commence regular flights; and
- (e) the manner in which the delay in Bokaro Airport's operations is affecting the broader objectives of the RCS and the measures being considered to mitigate the impact?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

(a) to (e): Bokaro airport belongs to Steel Authority of India Limited (SAIL) and is listed in the category of unserved airports /airstrips under the Regional Connectivity Scheme (RCS) - UDAN. The development work at Bokaro airport has been completed under the Regional Connectivity Scheme and licensing of the airport is currently underway. To ensure safe operations, the State Government of Jharkhand has to install obstruction light on the Hill top, which is to be provided by SAIL. As of 31.01.2025, an expenditure of Rs.72.32 crore has been incurred for the development of Bokaro airport under the scheme. Commencement of flights by Selected Airline Operator (SAO) connecting Bokaro to Kolkata and Patna is subject to readiness of the airport for operations.
